

**COURT-I**  
**Before the Appellate Tribunal for Electricity**  
(Appellate Jurisdiction)

**Appeal Nos. 129, 150, 167, 184, 212, 224, 232,  
247, 252, 253 of 2012 and 53 of 2013**

**Dated : 25<sup>th</sup> September, 2013**

**Present: Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson  
Hon'ble Mr. Rakesh Nath, Technical Member**

**Appeal No. 129 of 2012**

NTPC Ltd. ... Appellant(s)  
Versus  
Central Electricity Regulatory Commission & Ors. ... Respondent(s)

Counsel for the Appellant (s) : Mr. M.G. Ramachandran  
Ms. Swagatika Sahoo  
Counsel for the Respondent (s): Mr. Manu Seshadri for R-1  
Mr. S Vallinayagam for R-7

**Appeal No.150 of 2012**

NTPC Ltd. ... Appellant(s)  
Versus  
Central Electricity Regulatory Commission & Ors. ... Respondent(s)

Counsel for the Appellant (s) : Mr. M.G. Ramachandran  
Ms. Swagatika Sahoo  
Counsel for the Respondent(s) : Mr. Pradeep Misra &  
Mr. Manoj Kr. Sharma for MPPTC  
Mr. Manu Seshadri for R-1

**Appeal No. 167 of 2012**

NTPC Ltd. ... Appellant(s)  
Versus  
Central Electricity Regulatory Commission & Ors. ... Respondent(s)

Counsel for the Appellant (s) : Mr. M.G. Ramachandran  
Ms. Swagatika Sahoo  
Counsel for the Respondent(s) : Mr. Pradeep Misra &  
Mr. Manoj Kr. Sharma for R-2  
Mr. Manu Seshadri for R-1  
Mr. R.B. Sharma for R-3  
Mr. Aashish Gupta and  
Ms. Tarunima Vijra for R-4 BYPL

**Appeal No. 184 of 2012**

NTPC Ltd. ... Appellant(s)  
Versus  
Central Electricity Regulatory Commission & Ors. ... Respondent(s)

(2)

Counsel for the Appellant (s) : Mr. M.G. Ramachandran  
Ms. Swagatika Sahoo  
Counsel for the Respondent (s): Mr. Pradeep Misra &  
Mr. Manoj Kr. Sharma for R-2  
Mr. Manu Seshadri for R-1  
Mr. R.B. Sharma for R-7  
Mr. Aashish Gupta and  
Ms. Tarunima Vijra for R-4 BYPL

**Appeal No. 212 of 2012**

NTPC Ltd. ... Appellant(s)  
Versus  
Central Electricity Regulatory Commission & Ors. ... Respondent(s)

Counsel for the Appellant(s) : Mr. M.G. Ramachandran  
Ms. Swagatika Sahoo  
Counsel for the Respondent(s) : Mr. Pradeep Misra &  
Mr. Manoj Kr. Sharma for R-2  
Mr. Manu Seshadri for R-1  
Mr. R.B. Sharma for R-7  
Mr. Aashish Gupta and  
Ms. Tarunima Vijra for R-4 BYPL

**Appeal No. 224 of 2012**

NTPC Ltd. ... Appellant(s)  
Versus  
Central Electricity Regulatory Commission & Ors. ... Respondent(s)

Counsel for the Appellant (s) : Mr. M.G. Ramachandran  
Ms. Swagatika Sahoo  
Counsel for the Respondent(s) : Mr. Manu Seshadri for R-1

**Appeal No. 232 of 2012**

NTPC Ltd. ... Appellant(s)  
Versus  
Central Electricity Regulatory Commission & Ors. ... Respondent(s)

Counsel for the Appellant(s) : Mr. M.G. Ramachandran  
Ms. Swagatika Sahoo  
Counsel for the Respondent(s) : Mr. Pradeep Misra &  
Mr. Manoj Kr. Sharma for R-2  
Mr. Manu Seshadri for R-1  
Mr. R.B. Sharma for R-7  
Mr. Aashish Gupta and  
Ms. Tarunima Vijra for R-4 BYPL

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(3)

**Appeal No. 247 of 2012**

NTPC Ltd. ... Appellant(s)  
Versus  
Central Electricity Regulatory Commission & Ors. ... Respondent(s)

Counsel for the Appellant(s) : Mr. M.G. Ramachandran  
Ms. Swagatika Sahoo  
Counsel for the Respondent (s): Mr. Manu Seshadri for R-1  
Mr. S Vallinayagam for R-7

**Appeal No. 252 of 2012**

NTPC Ltd. ... Appellant(s)  
Versus  
Central Electricity Regulatory Commission & Ors. ... Respondent(s)

Counsel for the Appellant(s) : Mr. M.G. Ramachandran  
Ms. Swagatika Sahoo  
Counsel for the Respondent(s) : Mr. Manu Seshadri for R-1

**Appeal No. 253 of 2012**

NTPC Ltd. ... Appellant(s)  
Versus  
Central Electricity Regulatory Commission & Ors. ... Respondent(s)

Counsel for the Appellant(s) : Mr. M.G. Ramachandran  
Ms. Swagatika Sahoo  
Counsel for the Respondent(s) : Mr. Manu Seshadri for R-1  
Ms. Shikha Ohri for R-2

**Appeal No. 53 of 2013**

NTPC Ltd. ... Appellant(s)  
Versus  
Central Electricity Regulatory Commission & Ors. ... Respondent(s)

Counsel for the Appellant(s) : Mr. M.G. Ramachandran  
Ms. Swagatika Sahoo  
Counsel for the Respondent(s) : Mr. Pradeep Misra &  
Mr. Manoj Kr. Sharma for R-2  
Mr. R.B. Sharma for R-7

**ORDER**

The learned Counsel for all the Respondents have finished their arguments with regard to the legal issues.

Post the matter for rejoinder submissions on these issues on **30.09.2013**.

**(Rakesh Nath)**  
**Technical Member**  
*vt/kt*

**(Justice M. Karpaga Vinayagam)**  
**Chairperson**